

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH.

Review Petition No. 25/5 of 1994

IN

O.A. No. 879 of 1992

Suresh Kumar Pandey ... ... Applicant.

Versus

Union of India  
and another ... ... Respondents.

Hon. Mr. S. Das Gupta, A.M.

Hon. Mr. T.L. Verma, J.M.

( By Hon. Mr. S. Das Gupta, A.M. )

This review petition has been filed under  
Section 20 of the Administrative Tribunals Act,  
1985 for review of the judgment and order dated  
5.3.1994 passed in O.A. No. 879 of 1992.

2. In the review application, it has been prayed  
that the respondents be directed to appoint the  
applicant in a Class-III post instead of Class-IV  
post to which the respondents were directed to  
appoint the applicant in the said order of  
5.3.1994.

3. The order of the Tribunal can be reviewed;

(i) only if there has been ~~an~~<sup>b</sup> ~~patent~~<sup>apparent</sup> error ~~in~~<sup>in</sup> the facts of the case; or

(ii) if some new facts are brought out which  
were not available to the Tribunal at the time  
of passing the order and which could not be  
brought up earlier despite due diligence.

In this <sup>case</sup> there has been neither any error apparent  
on the face of the facts nor have any new facts

nor have any new facts been brought to our notice which would warrant review of the order.

4. In the result, the review petition has no merit and the same ~~is~~ is dismissed.

*J. H. Mema*  
Member (J)

*W. R.*  
Member (A)

Dated: 29 June, 1994.  
(n.u.)

# Diary no 1957/94

S. O. (J) to keep it with file  
and put up before Hon'ble  
Court for orders  
on ~~as per order~~

D. R.

IN THE CENTRAL ADMINISTRATIVE BENCH ALLAHABAD. ~~TRIBUNAL ADDITIONAL~~ 9-5-94

05-05-94  
TEIPU AT ADDITIONAL  
3-5-94  
3-5-94

REVIEW APPLICATION NO. 2515 OF 1994

On behalf of

Suresh Kumar Pandey ..... Applicant.

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O.A. No. 879 of 1992

( District- Gorakhpur)

Suresh Kumar Pandey .....  
aged about 28 years son of  
late Shri Ram Murti Pandey resident  
of village and Post Office Chhatai (Khajni)  
District Gorakhpur.

..... Applicant.

## Versus

1. The Union of India, through General Manager N.E.Railway Gorakhpur.
  2. The Chief Central Tele-communication (Engineer), N.E.Railway, Gorakhpur.

..... Opp. Parties.

The Hon'ble the Vice Chairman and other  
members of the Tribunal.

1. That the applicant, above named, files the

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